

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 17<sup>th</sup> APRIL, 2024, 10:30 A.M.**

CP (CAA) No. 8/CB/2022

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Manisha Agro Industries Pvt. Ltd. -And- Kansal Cement Pvt. Ltd. & 2 Ors.
Under Section	230-232

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Rahul Agarwal, CS

For Respondent (s)

**ORDER**

Matter heard. Reserved for order.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**